

CENTRAL ELECTRICITY REGULATORY COMMISSION

6th, 7th & 8th Floors, Tower B, World Trade Centre,
Nauroji Nagar, New Delhi- 110029
Ph: 011-26189709 Fax: 011-20904365

Petition No.: 47/TT/2026

Date: 21.5.2026

To

Shri Zafrul Hasan,
General Manager (Commercial),
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2
Sector-29, Gurgaon-122001

Subject:- Petition for determination of Transmission tariff for 2024-29 tariff block for the assets under “Eastern Region Expansion Scheme - XXVII (ERES-XXVII)” in Eastern Region.

Sir,

With reference to your petition mentioned above, I am directed to request you to furnish the following information under Regulation 28(10) of the Central Electricity Regulatory Commission (Conduct of Business) Regulations, 2023, on an affidavit, with an advance copy to the respondents/ beneficiaries, latest by 5.6.2026:-

2024-29 Period

- a) Provide details of computation of Notional IDC for the instant assets in excel format.
 - b) Provide IDC discharge statement in excel format.
 - c) Provide liability flow statement for Asset-1 and Asset-2 in excel format.
 - d) Provide RCE for Asset-2.
 - e) Provide Form 9C in excel format.
 - f) Provide detailed reasons for time over-run along with the necessary supporting documentation.
2. Confirm whether there is no further additional information required to be submitted by the Petitioner.
 3. Confirm whether all the assets under the instant Transmission Scheme have been completed and whether they are covered under the instant petition.

4. In case the above said information is not filed within the specified date, the petition shall be disposed based on the information already on record.

Yours faithfully,

S/d
(Kamal Kishor)
Deputy Chief (Law)